

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310/1993/1942/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti Selina Begum,
District & Sessions Judge,
Nalbari.

Dated Guwahati the

4th

April, 2018.

Sub: **Headquarter leave permission.**

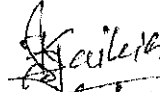
Ref:- Your letter No. DJNB/767, dated 02.04.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Headquarter Leave permission w.e.f. the evening of 02.04.2018 till the morning of 05.04.2018 to go to the Hon'ble Supreme Court of India has been granted/~~rejected~~.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)


02/04/18